

**File No. RCD-05007/2/2021-Regulatory-FSSAI**  
Food Safety & Standard Authority of India  
(A Statutory body under Ministry of Health & Family Welfare)  
(Regulatory Compliance Division)  
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FDA Bhawan, New Delhi  
Dated:16<sup>th</sup> May 2024

**Office Order**

**Subject: Appointment of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 -regd.**

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under-mentioned officers are hereby appointed as Designated Officer under Central Licensing for the area of Jurisdiction mentioned against their names, until further orders:

S. No.	Name & designation of officers	State/UT	Area of Jurisdiction
1	Dr. Manisha Narayan, Deputy Director	Delhi 1	South West, West, North West & North.
2	Dr. Pawan Kumar Singh, Deputy Director	Delhi 2	Central, East, New Delhi, North East, Shahdara, South & South East
3	Mr. Suresh Upparapalli, Deputy Director	Himachal Pradesh and Chandigarh	All districts of Himachal Pradesh and Chandigarh
4	Ms. Sukanya Pondugala, Assistant Director (Tech.)	Gujarat 1	Ahmedabad, Aravalli, Mahisagar, Godhra (Panchmahal), Nadiad (Kheda), Anand, Vadodara Municipal corporation, Bharuch, Narmada, Chhota Udaipur, Dahod Municipality, Surat, Tapi, Dang, Valsad, Navsari, Godhra Municipality, Vadodara, Surat Municipal Corporation, Vyara (Tapi)
5	Mr. Rajendra Hirabhai Mahavadiya, Joint Director	Gujarat 2	Bhuj (Kutch), Banaskantha, Patan, Mehsana, Himmatnagar (Sabarkantha), Gandhinagar, Botad Rural, Amreli, Junagadh, Gir Somnath, Rajkot, Surendranagar, Morbi, Jamnagar, Porbandar, Devbhumi Dwarka, Bhavnagar, Gandhidham Municipality, Amreli Municipality, Dohad, Kalol Municipality, Rajkot Municipal Corporation

2. The Designated Officers, so appointed shall perform the functions of the Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.



(G. Kamala Vardhana Rao)  
Chief Executive Officer

Copy to:

1. Regional Director, Northern Regional Office, FSSAI
2. Regional Director, Western Regional Office, FSSAI
3. Commissioners of Food Safety of all States / UTs
4. All Designated Officers / Central Licensing Authority / Officers concerned
5. CITO -with a request to upload the order on FSSAI Website.
6. HR Division/ Training Division, FSSAI HQ
7. Guard File of Regulatory Compliance Division.